

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00503/2020

Tuesday, this the 19th day of January, 2021

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

M. Ravindran, S/o. (late) B.K. Muthu Maniyani, aged 51 years, Assistant Administrative Officer presently working at ICAR-Central Plantation Crops Research Institute, Research Centre, Kidu, Nettana Post, Dakshina Kannada District, Karnataka-574230, residing at Bevinje House, Post Thekkil Ferry Chengala (via), Kasargod District, Pin – 671 541, Ph. 9495339823. **Applicant**

(By Advocate : Mr. V.T. Madhavan Unni)

V e r s u s

1. The Director, ICAR-Central Plantation Crops Research Institute, Kudlu Post, Kasaragod – 671 124, Kerala State.
2. The Chairman, Institute Transfer Committee (Administration & Technical), ICAR – Central Plantation Crops Research Institute, Kudlu Post, Kasaragod – 671 124, Kerala State.
3. The Secretary, Indian Council of Agriculture Research, Krishi Bhavan, New Delhi – 110 001. **Respondents**

(By Advocate : Mr. P. Santhosh Kumar)

This application having been heard on 19.01.2021, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Shri V.T. Madhavan Unni, learned counsel appearing for the applicant and the learned counsel appearing for the respondents.

2. The applicant is working as Assistant Administrative Officer at Kidu. He had made a request for transferring him to the Headquarters at Kudlu, Kasaragod. There was a vacancy of Assistant Administrative Officer at Kasaragod at that time. However, the respondents have not considered his request and therefore, he made Annexure A10 representation which is pending consideration with the respondents. Aggrieved the applicant has filed this OA seeking the following reliefs:

- “(a) To direct the respondent No. 1 and 2 to convene the transfer committee at the earliest and consider Annexure A10 representation strictly as per the ICAR guidelines.*
- (b) To direct the respondents to transfer and post the applicant at Headquarters at Kudlu, Kasaragod, as Assistant Administrative Officer.*
- (c) Grant any other further relief or order as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice.*
- e) *Grant the costs of this Original Application.”*

3. When the matter was taken up for consideration, learned counsel for the applicant submitted that he has given a representation to the competent authority as Annexure A10 dated 7.2.2020 and he will be satisfied if a direction is issued to the competent authority to consider the same in accordance with the rules and regulations within a time frame.

4. Learned counsel for the respondents have no objection in considering the representation filed by the applicant.

5. **In view of the limited relief sought by the applicant, without going into the merits of the case, we direct the competent authority to consider and dispose of Annexure A10 representation dated 7.2.2020 filed by the**

applicant on the basis of the relevant rules and orders and pass a speaking order within a period of three months from the date of receipt of a copy of this order.

6. The Original Application is disposed of as above at the admission stage itself. No order as to costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

Original Application No. 180/00503/2020**APPLICANT'S ANNEXURES**

Annexure A1 - True copy of the identity card of the applicant.

Annexure A2 - True copy of the request for transfer given to the applicant to respondent No. 1 dated 16.1.2018.

Annexure A3 - True copy of the order of appointment dated 4.7.2018 issued to the Neil Vincer.

Annexure A4 - True copy of the order of this Hon'ble Tribunal in OA No. 764/2018 dated 25.9.2018.

Annexure A5 - True copy of the decision taken by the respondent No. 1 dated 17.10.2018.

Annexure A6 - True copy of the transfer issued by the respondent No. 1 dated 14.5.2019 to eight employees.

Annexure A7 - True copy of the office order dated 6.6.2019 issued in respect of transfer of Arun N.K. Raj issued by Chief Administrative Officer.

Annexure A8 - True copy of the office order dated 13.6.2019 issued in favour of Arun N.K. Raj issued by Scientist in charge.

Annexure A9 - True copy of the transfer order of Mary A.J. issued by the respondent No. 1 dated 12.3.2020.

Annexure A10 - True copy of the representation given by the applicant to the respondent No. 1 dated 7.2.2020.

Annexure A11 - True copy of the covering letter sent to the respondent No. 1 dated 13.2.2020.

RESPONDENTS' ANNEXURES

Nil

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